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12.02 hrs.

MESSAGE FROM RAJYA SABHA

AND

BILL AS PASSED BY RAJYA SABHA -- LAID

Title: Regarding passing of the Merchant Shipping (Amendment) Bill, 2003 by the Rajya Sabha at its sitting held on 30th July, 2003.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Merchant Shipping (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 30th July, 2003. "

2. Sir, I lay on the Table the Merchant Shipping (Amendment) Bill, 2003, as passed by Rajya Sabha on the 30th July, 2003.
